

GANGTOK

No.: 14/HCS

Date: 11.12.2025

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The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to grant Special Pay/Special Allowance to protocol personnel presently posted and stationed outside the State of Sikkim at the rate of 20% of their Basic Pay per *mensem*, with immediate effect.

By Order of the Hon'ble, the Chief Justice

sd/-(**Prajwal Khatiwada**) Registrar General